

IN THE HIGH COURT OF JHARKHAND AT RANCHI

F.A. No.03 of 2011

Shyamchand Churiwala -----
..... Appellant

Versus

The State of Jharkhand through the Deputy Commissioner, Giridih
& Others Respondents

CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant : Mr. K. K. Singh, Advocate
For the Respondents : Mr. Ankit Kumar, Advocate

Order No.06 Dated- 07.07.2020

Heard the parties through video conferencing.

Learned counsel for the appellant prays for time.

Prayer for time is allowed as the last chance.

List this appeal after four weeks.

Animesh/

(Anil Kumar Choudhary, J.)